

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.3488 of 2010

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

04/07.07.2020 Heard through V.C.

Nobody appears on behalf of the petitioner.

Mr. Suraj Prakash, J.C. to G.P.II is present on behalf of the respondent State.

Dr. A.K. Singh, learned counsel is present for the Accountant General.

With a view to give one more opportunity to the petitioner, put up this case on 17th July, 2020.

(Deepak Roshan, J.)

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